

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

29

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/490/ (IB)/2017
NAME OF THE PETITIONER(S) : SANJIV GOYAL
NAME OF THE RESPONDENT(S) : ANTONY PROJECTS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

P. R. Balasubramanian,
Counsel for Petitioner

- 9381047676

ORDER

Petitioner alongwith his counsel present. No representation on behalf of respondent. Time extended at his request for submitting arguments. Put up on 20.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)